

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 3.09.2019

ORDER NO. 179 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 173/2019 for **CESTAT, Chennai** for the period from 23.09.2019 to 27.09.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. V. Subba Rao, Member (T)	From 23.09.2019 to 27.09.2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President, Hon'ble members/P.A. to Registrar/Dy.Registrar, CESTAT Mumbai/Bar Association/O/o Commissioner (AR), CESTAT, Mumbai/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 4.09.2019

ORDER NO. 180 of 2019

Hon'ble President is pleased to modify the roster order no. 159 of 2019 for CESTAT, New Delhi as follows:

On **4.9.2019** Hon'ble Mr. Justice Dilip Gupta, President will do chamber work.

By order



(Bineesh Kumar K.S.)

Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar, CESTAT Mumbai/Bar Association/O/o Commissioner (AR), CESTAT, Mumbai/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar